

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

CA No.123/252/HDB/2017

*U/s 252(3) of the Companies Act, 2013
R/w NCLT Rules & Rule 87A of
NCLT (Amendment) Rules, 2017*

In the matter of

1. Safeguard Manpower Services Private Limited
Office Flat No.204, H.No.8-2-618/8 & 9,
A B K Olbee Plaza Opp. Care Hospitals,
Hyderabad – 50034, Telangana.

2. Workmen of M/s Safeguard Manpower
Services Private Limited rep. by
its Manager Mr. U.V.R. Varma

.... Applicants

Versus

The Registrar of Companies, Hyderabad,
For Andhra Pradesh and Telangana
2nd Floor, Corporate Bhawan, GSI Post,
Near InduAranya, Tattiannaram,
Nagole, Bandlaguda,
Hyderabad – 500 068.

.... Respondent

Date of Corrigendum: 5th January, 2018

CORAM

Hon'ble Shri Rajeswara Rao Vittanala, Member (Judicial)

Parties / Counsel present

For the Applicant : Smt. Siri Preeti Duggirala

For the Respondent : Shri Ramesh Chandra Mishra,
Registrar of Companies

Per : Rajeswara Rao Vittanala, Member (Judicial)



CORRIGENDUM

A Letter dated 12.12.2017 has been filed by Mrs. Siri Preeti, Counsel for the Applicant Company seeking clarification with regard to restoration of the DINs of the Directors of the Applicant Company. Hence, the following correction is ordered to be incorporated in the order dated 26th October, 2017 made in C.A.No.123/252/HDB/2017:

Page No.18 - The Para 16(1) be read as follows:



The Registrar of Companies, the respondent herein, is ordered to restore the original status of the Applicant Company as if the name of the company has not been struck off from the Register of Companies and take all consequential actions like to place the Company and all other persons in the Company such as Directors, shareholders etc. in the same position as available before the impugned striking off the Company.

The rest of the contents of the Order dated 26.10.2017 shall remain unchanged.

Sd/-
(K. VENKATA RAMANA)
REGISTRAR (I/C) NCLT
HYDERABAD BENCH
HYDERABAD

h
Dy. Regr./Asst. Regr./Court Officer/
National Company Law Tribunal, Hyderabad Bench

प्रमाणित प्रति
CERTIFIED TRUE COPY
केस संख्या
CASE NUMBER... **C.A.No. 123/252/HDB/2017**
निर्णय का तारीख
DATE OF JUDGEMENT... **5-1-2018**
प्रति तैयार किया गया तारीख
COPY MADE READY ON... **5-1-2018**